

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Statistics of International tourist arrivals are analysed on an all-India basis and not on centre-wise basis. However, on the basis of Foreign Tourists Surveys conducted during October 1972 to September 1973, and again from July 1976 to June 1977, the estimated number of foreign tourists visiting Calcutta increased from 83,000 in 1972-73 to 98,000 in 1976-77.

(c) The Department of Tourism through its Tourist Offices overseas promotes India as a destination in the primary tourist generating markets. Places of tourist interest in West Bengal and Eastern Zone are widely publicised through the distribution of tourist publicity material such as folders, posters and through the screening of documentary films. The promotional strategy being adopted will also ensure diversification of the tourist traffic so as to cover a larger number of tourist centres, as far as feasible, in tourist itineraries. It is thus felt that the above promotional measures will help to increase the flow of international tourists to Calcutta.

Central Assistance For Backward Districts of Maharashtra

6808. SHRI GANGADHAR APPA BURANDE : Will the Minister of FINANCE be pleased to state :

(a) total Central assistance given for the development of backward districts of Maharashtra for the last three years, year-wise ; and

(b) the expenditure incurred by the Government; year-wise; district-wise ?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) : (a) and (b). Central assistance for State Plans is given in the form of block loans and grants and is not relatable to any particular area in the State. The State Government have reported that under the scheme of 15% Central subsidy to industries in specified backward districts, assistance has been given to industries, coming up in three backward districts of Maharashtra. A Statement showing the expenditure incurred by the State Government and reimbursement from the Centre by way of 15% subsidy, year-wise and district-wise, is laid on the Table of the House.

Statement

Total disbursement by the State Government and reimbursement by way of 15% Central Subsidy to industries in the Backward Districts in Maharashtra for the years 1975-76, 1976-77 and 1977-78.

District	Year	Total No. of units	Subsidy disbursed by the State Govt.	Subsidy reimbursed by Government of India.
1	2	3	4	5
1. Aurangabad .	1975-76	44	90,47,289	83,65,456
	1976-77	56	66,53,659	34,42,694
	1977-78	209	1,46,59,537	1,43,31,996
	SUB-TOTAL I	309	3,03,60,485	2,61,40,146
2. Ratnagir	1975-76	23	24,81,989	10,77,315
	1976-77	20	31,72,014	28,73,716
	1977-78	71	51,55,763	57,39,816
	SUB-TOTAL II	114	1,08,09,766	96,90,847

	1	2	3	4	5
3. Chandrapur		1975-76	18	21,04,590	6,68,950
		1976-77	16	2,65,603	20,71,134
		1977-78	53	17,40,347	17,40,402
	SUB-TOTAL III		87	41,10,540	44,80,486
	GRAND TOTAL	1975-76	85	1,36,33,868	1,01,11,721
		1976-77	92	1,00,91,276	83,87,544
		1977-78	333	2,15,55,647	2,18,12,214
	TOTAL		510	4,52,80,791	4,03,11,479

Norms for Fixing Seniority in Trade Fair Authority of India

6809. SHRI SHIV NARAIN SARSONIA : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that Government have formed a Company named Trade Fair Authority of India after the merger of certain like organisations ;

(b) whether it is also a fact that these organisations had posts which, though of different nomenclatures, were of more or less similar job requirements ;

(c) has it been decided to determine the seniority of employees of these organisations scale-wise ;

(d) if so, whether the actual seniority will be fixed, if not, when will this be done ; and

(e) what are the norms on which the seniority is being fixed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir.

(b) There are a few posts with different nomenclatures but having somewhat similar job requirements.

(c) to (e). An Inter-Departmental Committee is at present examining this question.

Decrease in Non-Plan Expenditure of Government

6810. SHRI MOHAN LAL PIPIL : Will the Minister of FINANCE be pleased to state :

(a) whether the Financial Advisers appointed under the Integrated Financial Advisers' Scheme are required to exercise strict control over the expenditure of the administrative Ministries and Departments of the Government of India to ensure economy;

(b) whether the Financial Advisers have been placed under the administrative control of the Ministries whose expenditure they are supposed to control;

(c) whether the Financial Advisers are required to function under the dual control of the Secretary of the Administrative Ministry as well as the Secretary of the Department of Expenditure;

(d) whether it has come to the notice of the Government that the existing system of dual control has resulted in the increase of the non-plan expenditure of the Government ; and

(e) if so, steps taken or proposed to be taken to remedy the situation ?